

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No. ~~5244~~

Bilaspur, Dated : ~~28~~ March, 2024

In exercise of powers conferred by sub rule (1) of rule 5 of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 (as amended from time to time) and in view of the directions of Hon'ble the Supreme Court in its order dated 04.01.07 passed in C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & ors.), the High Court of Chhattisgarh notifies the nil vacancies in respect of District Judge(Entry Level) in the year 2024 as under:-

a)	By Promotion in accordance with Rule 5(1)(a).	NIL
b)	By promotion through limited competitive examination in accordance with Rule 5(1)(b).	NIL
c)	By direct recruitment from the Bar in accordance with Rule 5(1)(c).	NIL

BY ORDER OF HON'BLE HIGH COURT


(Balram Prasad Verma)
I/c Registrar General

Endt.No. ~~5245~~

Bilaspur, Dated : ~~28~~ March, 2024

Copy forwarded to :-

- 1- The Deputy Controller, Government Regional Press, Behind Indrawati Bhawan , Amenities Block , Nava Raipur, Chhattisgarh with a request to publish it at the earliest in extra-ordinary issue of Chhattisgarh State Gazette.
- 2- The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur,C.G. for information.

Sd/-
(Balram Prasad Verma)
I/c Registrar General